

GOVERNMENT OF INDIA  
MINISTRY OF PORTS, SHIPPING AND WATERWAYS  
LOK SABHA  
UNSTARRED QUESTION NO. 1643  
TO BE ANSWERED ON 29<sup>TH</sup> JULY, 2021

**SAGARMALA SEAPLANE SERVICE**

1643. SHRI KRIPANATH MALLAH:

Will the Minister of PORTS, SHIPPING AND WATERWAYS be pleased to state:

**पत्तन, पोत परिवहन और जलमार्ग मंत्री**

- (a) whether the Government is planning to kick off ambitious project of Sagarmala Seaplane Services with potential airline operators within the country;
- (b) if so, the details thereof including the funds estimated for this project; and
- (c) the details of the target likely to be set for this along with the time by which it is likely to be implemented?

**ANSWER**

MINISTER FOR PORTS, SHIPPING AND WATERWAYS  
(SHRI SARBANANDA SONOWAL)

- (a) Sagarmala Development Company Limited (SDCL), a CPSE under Ministry of Ports, Shipping and Waterways (MoPSW) had invited Expression of Interest (Eoi) for Seaplane Services whereby airplane operators were invited to undertake development and operation in India. Further, MoPSW and Ministry of Civil Aviation (MoCA) have signed an Memorandum of Understanding (MoU) on 15<sup>th</sup> June, 2021 to jointly facilitate the development of Sea Plane Services in India under RCS-UDAN Scheme.
- (b) & (c) Cabinet Committee on Economic Affairs had approved MoCA's proposal for revival of existing unserved / underserved airports/ airstrips/ heliports/ water aerodromes of the State Governments, Airports Authority of India and Civil Enclaves, on 6<sup>th</sup> March, 2017, at an estimated cost of Rs 4500 crore. The revival of an airport/ water aerodrome/ heliport awarded under RCS-UDAN where it requires for operationalization of RCS-UDAN flights is undertaken under this scheme.

\*\*\*\*\*